

MR. SPEAKER: The question is: 15.36 1/2 hrs.

"That leave be granted to introduce a Bill to provide for the Constitution of the Youth Welfare Board for the welfare and protection of the rights and interest of students and youth and for matter connected therewith."

The motion was adopted.

SHRI MOHAN SINGH (Deoria): I introduce the Bill.

15.36 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 330, etc.)

[English]

SHRI KASHIRAM RANA (Surat): I beg to move leave to introduce a Bill further to amend the Constitution of India.

Mr.SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI KASHIRAM RANA: I introduce the Bill.

PAYMENT OF UNEMPLOYMENT
ALLOWANCE BILL*

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill to provide for the payment of unemployment allowance to unemployed persons and fo matter connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the payment of unemployment allowance to unemployed persons and for matters connected therewith."

The motion was adopted.

SHRI RAMEH CHENNITHALA: I introduce the Bill.

15.37 hrs.

BEEDI WORKERS WELFARE
FUND (AMENDMENT) BILL*

(Insertion of new Section 4A)

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to